

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

Statement showing Category-wise Institution, Disposal and Pendency of main cases for the month of SEPTEMBER 2020

Description of Cases	Opening Balance of the month	Total Institution during the month	Total Disposal during the month	Closing Balance of the month
CIVIL CASES				
Regular First Appeal	29033	104	0	29137
Execution First Appeal	42	0	0	42
Regular Second Appeal	51744	63	31	51776
Execution Second Appeal	390	0	0	390
First Appeal from Order (MACT)	45065	9	61	45013
First Appeal from Order (Misc)	6998	54	10	7042
First Appeal from Order (Matrimonial)	1916	2	3	1915
Petition U/S 24 of HMA	0	0	0	0
Second Appeal from Order	301	0	0	301
Civil Revision	14092	146	70	14168
Civil Writ Petition	74192	2760	1569	75383
Letters Patent Appeal	3832	103	39	3896
Election Petitions	27	0	0	27
Recreminatory	1	0	0	1
Application in Election Petition	28	0	0	28
Probate	4	0	0	4
Matrimonial Reference	0	0	0	0
Income Tax Cases	1	0	0	1
Income Tax Appeals	1172	0	0	1172
Sales Tax Reference	2	0	0	2
Sales Tax Cases	0	0	0	0
Sales Tax Appeal	24	0	0	24
Wealth Tax Cases	0	0	0	0
Wealth Tax Appeal	3	0	0	3
Gift Tax Cases	0	0	0	0
Gift Tax Appeal	11	0	0	11
Estate Duty Cases	0	0	0	0
Central Custom Excise Salt/ Custom Appeals	39	0	0	39
Central Excise Cases	0	0	0	0
Central Excise Act	73	0	0	73
Interest Tax Appeals	0	0	0	0
Vat Appeals	421	1	0	422
General Vat Reference	0	0	0	0

Vat Revisions	5	0	0	5
Vat Case	0	0	0	0
Central Excise Salt Reference/Gold Control Reference/Income Tax Reference/Wealth Tax Reference/Gift Tax Reference/Excise Duty Reference	36	0	0	36
Civil Reference	5	0	0	5
Civil Original	15	0	0	15
Civil Contempts	4292	341	185	4448
Contempt Appeal Civil Petition	18	2	1	19
Arbitration Cases	428	26	7	447
Execution Liquidation	0	0	0	0
Company Appeals	39	0	0	39
Company Petitions	244	0	0	244
X-Objection	1944	0	0	1944
Transfer Application	590	29	12	607
Review Applications	549	10	18	541
Civil Suit - Original Side	1	0	0	1
Total of Civil Cases	237577	3650	2006	239221
CRIMINAL CASES				
Criminal Appeal - DB	13336	10	4	13342
Criminal Appeal - DB Acquital	1847	0	1	1846
Criminal Appeal - SB	45413	65	8	45470
Criminal Appeal - SB Acquital	980	0	0	980
Criminal Revision	15625	50	52	15623
Criminal Revision (Family)	1569	2	4	1567
Criminal Writ	1390	1245	1153	1482
Murder Reference	9	0	0	9
Contempt Appeals (Criminal)	119	1	0	120
Criminal Main Misc	39939	5560	4058	41441
Criminal-Complaint-OJ	0	0	0	0
Pet. U/s 378 (3&4)	10294	0	1	10293
Criminal Reference	2	0	0	2
PMLA-APPL	1	0	0	1
Total of Criminal Cases	130524	6933	5281	132176
Total of Main Cases (Civil & Criminal)	368101	10583	7287	371397

Institution includes 1 case of remand back and restored case.